

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 133/C-II/2015  
RT No. 04/Chd/Pb/2017**

**IN**

**CP NO. 89(ND)/2009  
(Decided matter)**

Sh. Ravinder Kumar Magoo.

.Petitioner

Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors.

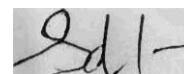
...Respondents

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar, Advocate for petitioner.

Mr. Yash Pal Gupta, Advocate for Mr. N.P.S. Chawla, Advocate for respondents.

Learned counsel for the petitioner seeks adjournment for arguing the case. Even the arguing counsel for the respondents is not present today.

The matter is adjourned to 30.06.2017.



(Justice R.P. Nagrath)  
Member (Judicial)

May 04, 2017  
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